

**PROCEEDINGS OF THE HIGH COURT FOR THE STATE OF TELANGANA
:: HYDERABAD ::**

SUB: NATIONAL JUDICIAL ACADEMY, BHOPAL – Nomination of two (02) District and Sessions Judges to participate in Academic Programme No.P-1305 on “**Workshop on Medical Forensic**” scheduled to be held on 10.09.2022 and 11.09.2022 at National Judicial Academy, Bhopal - **Relief Arrangements - ORDERS - ISSUED.**

READ: 1. Ref. No.NJA/Ac.Prg./2022-23/1505, e-mail from the Director, National Judicial Academy, Bhopal, dated 01.08.2022.
2. High Court’s Letter Roc.No.1479/SO/2022, dated 07.09.2022.

ORDER ROC.NO.3644/2022 - B.SPL., DATED:08.09.2022.

In view of the nomination of the following two (02) District and Sessions Judges, mentioned in Column No.2, vide High Court’s proceedings 2nd read above, to participate in the Academic Programme No.1305 on “**Workshop on Medical Forensic**” is scheduled to be held on 10.09.2022 (Saturday) and 11.09.2022 (Sunday) at National Judicial Academy, Bhopal, the High Court made the following in-charge arrangements:

Sl. No.	NAME AND DESIGNATION OF THE NOMINATED OFFICER	IN-CHARGE OFFICER
(1)	(2)	(3)
1.	SMT. T. JAYA LAKSHMI, Chairman, LRAT-cum-I Addl. District and Sessions Judge, Hanumakonda.	Principal District and Sessions Judge, Hanumakonda.
2.	SRI G. SUDARSHAN, I Additional District and Sessions Judge, Sangareddy.	Principal District and Sessions Judge, Sangareddy.

The officers mentioned in Column No.3, will be in-charge for the post(s) mentioned in Column No.2, during the period of absence of the officers who are nominated to participate in the Academic Programme.

On return from the said Academic Programme, the officers mentioned in Column No.2, shall resume charge of their regular post(s) and also the post(s) for which they are holding full additional charge previously.

- NOTE:** 1. The proceedings placed in the High Court’s Web Site <https://tshc.gov.in>. The downloaded copy from the web site is valid for relieving duty and reporting to the academic programme at National Judicial Academy, Bhopal.
2. **The nominated officers are entitled only for actual journey time.**


REGISTRAR (VIGILANCE)

To

1. The Officers and Incharge Officers concerned.
2. The Registrar General and all other Registrars, High Court for the State of Telangana.
3. The Registrar (Administration), National Judicial Academy, Bhadbhada Road, Suraj Nagar P.O., Bhopal.
4. The Principal District and Sessions Judge, Hanumakonda.
5. The Principal District and Sessions Judge, Sangareddy.
6. The Chairperson, LRAT-cum-I Additional District and Sessions Judge, Hanumakonda.
7. The I Additional District and Sessions Judge, Sangareddy.
8. The District Treasury Officer(s), Hanumakonda, and Sangareddy.
9. **THE SECTION OFFICERS :**
 - a) Special Officer Section
 - b) Vigilance Cell
 - c) E-Section
 - d) Work Review Cell
 - e) O.P.Cell
 - f) B-Section
 - g) Accounts Section
 - h) Computer Section
 - i) D-Budget Section

High Court for the state of Telangana at Hyderabad.

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